

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 230 of 2019**

**IN THE MATTER OF:**

**KSB Shanghai Pump Company Ltd.**

**...Appellant**

**Vs**

**Lanco Infratech Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Ms. Tine Abraham, Ms. Varuna Bhanrale and Mr. Akshay Vasishtha, Advocates.**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Vaijayant Paliwal and Ms. Charu Bansal, Advocates.**

**With**

**Company Appeal (AT) (Ins) No. 234 of 2019**

**IN THE MATTER OF:**

**TLT – Turbo (Sichuan) Co. Ltd.**

**...Appellant**

**Vs**

**Lanco Infratech Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Sulabh Rewari, Ms. Neha Mathen and Mr. Aditya Shukla, Advocates.**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Vaijayant Paliwal and Ms. Charu Bansal, Advocates.**

**With**

*Company Appeal (AT) (Ins) No. 230, 234, 235 of 2019*

**Company Appeal (AT) (Ins) No. 235 of 2019**

**IN THE MATTER OF:**

**Beijing Power Equipment Group Co. Ltd.**

**...Appellant**

**Vs**

**Lanco Infratech Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Abhijeet Sinha, Mr. Sulabh Rewari, Ms. Neha Mathen and Mr. Aditya Shukla, Advocates.**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Vaijayant Paliwal and Ms. Charu Bansal, Advocates.**

**ORDER**

**04.09.2019:** Heard learned counsel for the Appellants. Hearing concluded. Heard learned counsel for the Respondents. Hearing concluded. Hearing of learned counsel for the Appellant in rejoinder is also concluded.

**Judgment Reserved.**

Parties may file short written submissions, not more than three pages, by 06<sup>th</sup> September, 2019.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/gc*

*Company Appeal (AT) (Ins) No. 230, 234, 235 of 2019*